

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Operational and resource constraints.

LPG Bottling Plants in North-East Region

2864. SHRI NURUL ISLAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to establish LPG bottling plants in Assam or any other place in North-Eastern region;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). A bottling plant is being set up at Silchar.

[*Translation*]

Rural Electrification of Phulpur Constituency

2865. SHRI RAM PUJAN PATEL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any survey for the rural electrification has been conducted or proposed to be conducted in the Phulpur Parliamentary constituency of Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). Rural Electrification Programmes are formulated and executed by the respective State Electricity Boards. Districtwise rural electrification activities are undertaken by the State Electricity Boards according to the priority fixed by the State Authorities. The information for village electrification is maintained by State Electricity Boards district-wise. As per information received from Uttar Pradesh State Electricity Board, out of a total of 3514 inhabited villages in Allahabad district (including Phulpur Parliamentary constituency), 3040 villages have been declared electrified as on 1.4.1991.

[*English*]

LPG Bottling Plant in Tamil Nadu

2866. SHRI CHINNASAMY SRINIVASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received representations from the public and other organisations for the establishment of a bottling plant in Tamil Nadu so that the gas available in Cauvery basin could be utilised;

(b) if so, the action taken thereon;

(c) if not, the other steps proposed to be taken to utilise the Cauvery gas?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) No, Sir.

(b) Does not arise.

(c) Gas has been allocated to various consumers.